

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2630  
ANSWERED ON:18.08.2006  
SLUM DEVELOPMENT PROGRAMME  
Moghe Shri Krishna Murari

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether several State Governments have submitted proposals under the new scheme Integrated Housing and Slum Development Programme (IHSDP) to the Union Government;
- (b) if so, the details thereof, state-wise; and
- (c) the time by which the proposals are likely to be cleared?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION ( KUMARI SELJA )

(a): Yes, Sir.

(b): Details are at Annexure-I.

(c): Most of the proposals received had to be returned to the States as they were not in accordance with the scheme guidelines. The project proposals complete in all respects are considered and approved by the Central Sanctioning Committee without any delay.

**ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2630 FOR 18.8.2006.

AS ON 11.8.2006

**THE STATE-WISE POSITION OF DPRs OF IHSDP**

(Amount in Rs. Crore)

Name of States/UTs	DPRs Received	DPRs Retained	DPRs under Appraisal	Projects Sanctioned Released	Funds Sanctioned (25% of GOI share)	Remarks
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Andhra Pradesh	4	91.39	1	3		
Chhatisgarh	17	149.21	15	2		
Haryana	52	367.26	50	2		
Karnataka	22	341.08	22	-		
Maharashtra	1	6.98	-	1		
M.P.	17	30.37	14	3		
Rajasthan	29	61.49	26	-	3 9.47	
U.P.	51	41.42	51	-	-	
West Bengal	14	287.76	14	-	-	
Total	207	1376.96	193	11	3 9.47	

DPRs Under Appraisal:

1. A.P.= Kadapa (3 DPRs)
2. Chhatisgarh = Bilaspur, Jagdalpur.
3. Haryana= Bhiwani, Uchana
4. MP = Gwalior, Ratlam & Dewas.
5. Maharashtra = Akola.